

ITEM NO.1

COURT NO.3

SECTION II-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO(S). 701-702/2020

ENFORCEMENT DIRECTORATE GOVERNMENT OF INDIA

APPELLANT(S)

VERSUS

KAPIL WADHAWAN & ANR.

RESPONDENT(S)

([ONLY IA No.68904/2023 IS LISTED UNDER THIS ITEM.]
IA No. 68904/2023 - GRANT OF BAIL)

Date : 28-04-2023 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE K.M. JOSEPH
HON'BLE MRS. JUSTICE B.V. NAGARATHNA

For Appellant(s) Mr. S.V. Raju, A.S.G.
Mr. Mukesh Kumar Maroria, AOR
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Mr. Annam Venkatesh, Adv.
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Mr. Arkaj Kumar, Adv.
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For Respondent(s) Mr. Kapil Sibal, Sr. Adv.
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Mr. Rohan Dakshini, Adv.
Mr. Shubham Kulshreshtha, Adv.
Mr. Kaustubh Singh, Adv.
Ms. Kamakshi Sehgal, Adv.
Ms. Pooja Kothari, Adv.
Ms. Urvi Gupte, Adv.
Mr. E. C. Agrawala, AOR

Mr. Shrirang B. Varma, Adv.
Mr. Siddharth Dharmadhikari, Adv.
Mr. Aaditya Aniruddha Pande, AOR
Mr. Bharat Bagla, Adv.
Mr. Sourav Singh, Adv.

Mr. Sarad Kumar Singhania, AOR
Mr. Amit K. Nain, AOR

**UPON hearing the counsel the Court made the following
O R D E R**

**List the matters along with SLP (Cr1.) Nos.2105-2106 of 2021
and SLP (Cr1.) Nos.2111-2112 of 2021 on 08.05.2023.**

**(JAGDISH KUMAR)
COURT MASTER (SH)**

**(RENU KAPOOR)
ASSISTANT REGISTRAR**